#### GOVERNMENT OF INDIA

### MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO. 603 TO BE ANSWERED ON 25<sup>th</sup> JUNE, 2019

#### **DISTRIBUTION UNDER PDS**

#### **†603. SHRI PANKAJ CHAUDHARY**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खादय और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the names of the foodgrains and other commodities which are being distributed from the Government ration shops under Public Distribution System (PDS) including the quantity thereof;
- (b) the number of ration cardholders under Public Distribution System in the country, State-wise;
- (c) whether the cases of foodgrains and other commodities not being given to the consumers from Government ration shops under PDS in full quantity have come to the notice of the Government;
- (d) if so, the measures being taken by the Government to solve this problem; and
- (e) whether the Government is formulating any plan to provide cereals and other commodities to the ration cardholders in additional quantity and if so, the details thereof?

# A N S W E R MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a): Under National Food Security Act, 2013 (NFSA), the eligible households are entitled to receive foodgrains, namely- Wheat, Rice & Coarse-grains through Public Distribution System (PDS). As per entitlements under the Act, the Antyodaya Anna Yojana (AAY) households are eligible to receive 35 kg of foodgrains per family per month, whereas the Priority Households (PHH) beneficiaries are eligible to receive 5 kg of foodgrains per person per month.

Distribution of subsidized sugar of 1 Kg per AAY family per month is also continued under PDS.

Further, clause 9(9) of Targeted Public Distribution System (TPDS) (Control) Order, 2015, empowers the State/UT Governments to allow sale of commodities other than distribution of foodgrains through Fair Price Shops to improve the viability of the fair price shop operations.

- (b): As per the information received from States/UTs upto 22.05.2019 a Statement indicating State-wise total No. of ration cardholders is at Annex-I.
- (c) & (d): Few complaints about foodgrains and other commodities not being given to the consumers in full quantity from Government ration shops under PDS have come to the notice of the Government in some State/UTs. Therefore, as and when such complaints are received by the Government, these are referred to the concerned State/UT Governments for inquiry and appropriate action.
- (e): Under the PDS, the distribution of cereals and other commodities is presently being done as per the details furnished under part (a) above.

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ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.603 DUE FOR ANSWERED ON 25<sup>th</sup> JUNE, 2019 IN THE LOK SABHA.

### State/UT-wise statement showing number of ration cards under NFSA upto 22-05-2019.

SI.	State/UT	Total NFSA Ration Cards
1	Andaman & Nicobar Islands	14,602
2	Andhra Pradesh	92,93,081
3	Arunachal Pradesh	1,77,607
4	Assam	57,87,581
5	Bihar	1,63,44,784
6	Chandigarh	70,220
7	Chhattisgarh	52,85,760
8	Dadra & Nagar Haveli	45,210
9	Daman & Diu	19,949
10	Delhi	17,19,074
11	Goa	1,41,428
12	Gujarat	66,26,069
13	Haryana	26,65,586
14	Himachal Pradesh	6,82,721
15	Jammu & Kashmir	16,75,723
16	Jharkhand	57,03,023
17	Karnataka	1,24,48,653
18	Kerala	36,63,684
19	Lakshadweep Islands	5,157
20	Madhya Pradesh	1,17,47,674
21	Maharashtra	1,46,01,093
22	Manipur	5,87,197
23	Meghalaya	4,21,455
24	Mizoram	1,47,562
25	Nagaland	2,84,934
26	Odisha	86,84,037
27	Puducherry	1,76,571
28	Punjab	35,33,250
29	Rajasthan	1,05,99,974
30	Sikkim	95,116
31	Tamil Nadu	1,00,70,930
32	Telangana State	49,72,809
33	Tripura	5,78,852
34	Uttar Pradesh	3,53,37,547
35	Uttarakhand	13,24,139
36	West Bengal	5,63,13,364
	Total	23,18,46,416

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